

24

C. A. T. Bench, JAIPUR

Date of Order	Orders
6.3.96	OA 539/95 with MAS 533 & 534/95 Mr. R. N. Mather, brief holder for Mr. Vinendra Kumar, counsel for the applicant. The brief holder states that Mr. Vinendra Kumar shall not be able to come today. He therefore prays for adjournment. At his request, may be listed for admission on 7.5.96.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) VICE CHAIRMAN
7.5.96 R/c 11/Jan 89 Rev V. Kulkarni 10.5.96	OA 539/95 with MAS 533 & 534/95 Mr. Vinendra Kumar, counsel for the applicant. Heard. The learned counsel for the applicant seeks permission to withdraw the OA as he wants to avail of any other remedy that may be available to him. Permission is granted. The OA is dismissed on withdrawal. As the OA has been dismissed on having been withdrawn, both the MAS are accordingly dismissed as having become infructuous.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) VICE CHAIRMAN